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SHRI A. G. KULKARNI: Remove political patronage. That is what I want.

SHRI V. P. SATHE: Again, as I said this morning, some people seem to suffer from a complex.

SHRI A G. KULKARNI: No, no. Not at all.

SHRI V. P. SATHE: As far as Mr. Kulkarni and I are concerned, we know each other too well. Therefore, I would request him only to consider this. Don't have this complex in your mind.

SHRI A. G. KULKARNI: When you are here as a Minister I take you objectively and you also take me objectively.

SHRI V. P. SATHE: I will do that. That is what I am saying. When you repeat again and again "political patronage", there is some sort of guilt complex somewhere lurking about.

SHRI A. G. KULKARNI: No. no.

SHRI V. P. SATHE: Therefore, I do not believe in political patronage in the press.

SHRI A. G. KULKARNI: You deny the press.

SHRI V. P. SATHE: In short, as I said, our sole objective is to have...

SHRi KALYAN ROY: How long will you take to reconstitute it?

SHRI V. P. SATHE; At the earliat

SHRI KALYAN ROY: By next week.

SHRI V. P. SATHE: Well, I said this morning that again I do not want to be guilty of not consulting others. Today itself in the morning I have drafted a letter to all these bodies requesting them to give their suggestions about the terms of reference and how they can be made more and more comprehensive.

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh): Does it include the Editors' Guild?

GMGIPMRND-Ls 11-972 RS-31-3-8«-750.

SHRI V. P. SATHE: Whatever has been said today in the Editor's Guild, I can assure you, there is going to be no deviation. The Editors' Guild also will be consulted.

Lok Sabha

In short, Sir, in this matter our objective is to have an unbiased approach to this whole issue of the Commission. We will have a proper Commission and I hope that the House will be satisfied not only about the composition but also about the terms if reference and when the Report comes that Report will really be helpful for the country and the press s a whole. Thank you, Sir.

MESSAGE FROM THE LOK SABHA

The Appropriation Bill, 1980

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha.

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business hi Lok Sabha, I am directed to enclose herewith the Appropriation Bill, 1980, as passed by Lok Sabha at ita sitting held on the 1st February, 1980

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay the Bill on the Table.

भी उपसभापति : सदन की कार्य गही कल प्रातः 11 वजे तक के लिये स्थागत की जाती है।

The House then adjourned \setminus at twenty-six minutes past six of the clock till eleven of the clock on Saturday, the 2nd February, 1980.